

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) Nos. 596-597 of 2019

IN THE MATTER OF:

MTR Foods Pvt. Ltd. ...Appellant

Versus

**Ashish Kanodia,
RP of the Maiyas Beverages and Foods Pvt. Ltd. ...Respondent**

Present:

For Appellant: Mr. Tine Abraham and Ms. Ipsita Chaudhary, Advocates

**For Respondent: Mr. Swapnil Gupta, Advocate for R-2.
Mr. Abhijit Sinha, Mr. Amit Agrawal and Mr. Sahil
Raveen Advocates for R-1.
Mr. Nikhil Nayyar, Sr. Advocate with Ms. Pritha
Srikumar Iyer and Mr. Kaustav Saha, Advocates for R-4.**

With

Company Appeal (AT) (Ins) Nos. 598-600 of 2019

IN THE MATTER OF:

Peepul Capital Fund III LLC. ...Appellant

Versus

**Ashish Kanodia,
RP of the Corporate Debtor & Ors. ...Respondents**

Present:

**For Appellant: Mr. Darpan Wadhwa, Mr. Nakul Sachdeva and
Ms. Ambika P. Swain, Advocates**

**For Respondents: Mr. Abhijit Sinha, Mr. Amit Agrawal and Mr. Sahil
Raveen Advocates for R-1.
Mr. Nikhil Nayyar, Sr. Advocate with Ms. Pritha
Srikumar Iyer and Mr. Kaustav Saha, Advocates for
R-3.**

ORDER

28.08.2019: Due to paucity of time these matters could not be taken up.

Post these appeals 'for admission (after notice)' on **26th September, 2019.**

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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